

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 222 of 2013 &**  
**IA No. 336 of 2013**

**Dated : 12<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s GMR Vemagiri Power Generation Ltd. ... Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) :** Mr. Amit Kapur  
Mr. Vishrov Mukerjee

**Counsel for the Respondent(s):** Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

**ORDER**

As agreed by the learned counsel for the parties, post the matter for hearing on **09.01.2014.**

**(Rakesh Nath)**  
**Technical Member**  
ts/ak

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**